The Scheme for Street Children envisages to to provide welfare services such as nutrition, health, non-formal education and vocational training to street children which form a part of a broader category of neglected children. The scheme is proposed to be implemented through voluntary organisations who will explore and utilise the infrastructure available through other existing schemes. The allocation far the Eighth Plan period under the Scheme is Rs 6 crores.

The othsr scheme for Neglected Children i.e., Scheme for Beggary Prevention aims at providing technical education and vocational training to children in Beggar Homes. The Scheme is proposed to be implemented through the State Govern-ments/Union Territories The Eighth Five Year Plan allocation for the Scheme is Rs. 2.00 crores.

The Gevernment also proposes to start a City-Level Programme for Street Children with combined efforts of State Governments, Municipal Corporations and Voluntary Organisations under UNICEF assistance in six metropolitan cities viz., Delhi, Bombay, Calcutta, Madras, Bangalore and Hyderabad where the concentration of such category of children is large.

All the above mentioned Schemes aim at rehabilitation of the neglected children in society

Housing Co-operative Societies of M.Ps,

*250. SHRI BHUVNESH CHATUR-VEDI: Will the Minister of URBAN DE-VELOPMENT be pleased to state:

(a) the number of Housing Cooperative Societies of Members of Parliament regis tered in Delhi; and

(b) when did these Cooperative Hous ing Societies apply for allotment of land for housing and what is the latest posi tion in this regard?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRIMATI SHEILA KAUL); (a) There is no such society registered exclusively for Member of Parliament.

(b) Question does not arise.

History of Indian Freedom Movement

*251. SHRI PRAMOD MAHAJAN: SHRI VIREN J. SHAH;

to Questions

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question No 4184 given in the Rajya Sabha on the 27th March, 1992 and state:

(a) whether it is a fact that, the Indian Council of Hisorical Research (ICHR) on 10th August 1973 launched a project for the completion of a series of 10 volumes of source material relating to the Indian Freedom movement for the period 1937— 1947;

(b) whether it is a fact that ICHR has so far published only one volume from 1973 to 1992;

(c) if so, what are the reasons for the tardy progress made so far by the ICHR;

(d) what is the amount of expenditure incurred by ICHR on the said volume from 1973 to 1992;

(e) whether it is a fact that one volume published by ICHR so far has also been criticised severely by the historians;

(f) if so, what are the details in this regard;

(g) what steps Government propose to take in the matter; and

(h) what are the details of the guidelines issued by Government to ICHR in this regard?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir. but the date of launching was 20th August, 1973 and not 10th August, 1973.

(b) Yes, Sir.

(c) No full time Editor could be appointed till 1982, which severely limited the selection and editing of material during the first nine years.

(d) The publication cost of Volume I came to RS. 3.00 lakhs (approx[^].

(e) The Volume received mixed reactions.

(f) Some critics have pointed out shortcomings and errors. Some others have praised the effort.

(g) The criticism will be kept in view while preparing the remaining volumes.

(h) A statement is laid on the Table of the House.

Statement

Guidelines issued by the Government of India to ICHR, New Delhi

(i) The press copies of all volumes and Volume Editor's introduction would be teady by 31st March, 1992;

(ii) The General Editor's Introduction to all wlumes would be ready by 31st December, 1992;

(iii) The Department of Culture would continue the funding of the Project upto 31st March, 1992 at the current level on the usual terms;

(iv) The ICHR would undertake the printing, publication, distribution and sale of all volumes within its own resources, the honoraria to be paid to Volume Editors and the General Editor being ac-ounted for as production cost to be reflected in the price fixation;

(v) All volumes should be published preferably by 31st March, 1994 but in no case shall the publication of any volume be delayed beyond 31st March, 1997.

Survey of Basement use by DDA

*252. SHRIMATI CHANDRIKA ABHI-NANDAN JAIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the Times of India' dated the 27th June, 1992 under the heading 'DDA teams to survey basement use;'

(b) if so, the details thereof;

(c) the areas where these teams have visited so far and the outcome of the visit; and

to Questions

(d) by when the team is likely to visit Lajpat Nagar area where basements are being misused on a very large scale for commercial purposes in residential locality causing inconveniences to the residents of the area?

THE MINISTER OF URBAN DEVE-LOPMENT (SMT SHEILA KAUL): (a) Yes, Sir.

(b) The Delhi Development Authority has undertaken a survey on use of basements in residential colonies in development areas falling within its jurisdiction.

(c) DDA reports that out of 97 colonies surveyed upto 18-7-1992, 374 cases of misuse have been detected mainly in 50 colonies. Action is being processed under relevant provisions of Delhi Development Act, 1957 against the cases of misuse.

(d) Lajpat Nagar is not a Development Area of DDA and hence has not been covered under present survey.

Facliities to the K.V.S Teachers of North Eastern Region

*253. SHRI JAGDISH PRASAD MA-THUR; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that employees of Kendriya Vidyalayas posted in North Eastern Region are not provided facilities and allowances at par with their counter parts in other regions;

(b) if so, the details of the facilities - granted to them in various regions; and

(c) what are the reasons for the disparity amongst them?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.

(b) and (c) Do sot arise.